

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.07.2022

ORDER NO. 125 of 2022

Hon'ble President is pleased to partially modify the roster order no. 96 of 2022 for **CESTAT, Allahabad** from **01.08.2022** to **05.08.2022** as follows:

| PERIOD | CORAM | WORKS ASSIGNED |
|--|---|--|
| From 01.08.2022 to 03.08.2022 | Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters |
| From 04.08.2022 to 05.08.2022 | Mr. P. Anjani Kumar, Hon'ble Member (Technical) | Single Member matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Assistant Registrar